THE GAZETTE OF INDIA 1



Government of India
Ministry of Finance
Department of Financial Services

New Delhi, the February 18, 2010

NOTIFICATION

S. O...... In exercise of the powers conferred by Section 4 of the Insurance Regulatory and Development Authority Act, 1999 (41 of 1999), the Central Government hereby appoints Shri Radha Krishnan Nair, Executive Director, Securities & Exchange Board of India (SEBI) as Whole-time Member of the Insurance Regulatory and Development Authority (IRDA) on a consolidated salary of Rs. 2.50 lakh per month, without facility of house and car for a period of five years from the date of assumption of charge of the post, or till he attains the age of 62 years or until further orders, whichever is the earliest.

[F. No. R-16011/02/2009-Ins. III]

(J.S.S. Sastry)

Deputy Secretary to the Govt. of India

Tel.23748788

To

The Manager, Government of India Press, Mayapuri Press, New Delhi.

Copy to:

1. The Chairman, IRDA, Hyderabad,

2. The Chairman, SEBI, Mumbai,

- Office of the Establishment Officer (Mr. Mohd. Moniruzzaman, Under Secretary), DoPT, New Delhi, with reference to communication No. 18/48/2009-EO(SM.II dated 15.02.2010).
- 4. Shri Radha Krishnan Nair, Executive Director, SEBI, Mumbai,
- 5. Chairman, LIC, Mumbai/ CMDs GIC/ National/ New India/ Oriental/ United India/ AICL,
- 6. P.S. to F. M.

7. P.S. to MOS (EB&I),

8. PS to Secretary. (FS)/PS to Addl. Secretary PA to JS (I & P), Department of Financial Services, New Delhi.

(J.S.S. Sastry)

Deputy Secretary to the Govt. of India

